# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

#### **LOK SABHA**

## STARRED QUESTION NO. 357 ANSWERED ON 18.08.2025

#### Kendriya Vidyalaya at Ranaghat

### \*357. Shri Jagannath Sarkar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that Kendriya Vidyalaya, Ranaghat in West Bengal is facing considerable pressure due to high student enrolment and insufficient infrastructure;
- (b) if so, whether the Government proposes to enhance the infrastructure and increase the number of sections/seats at Kendriya Vidyalaya, Ranaghat, if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (c): A statement is laid on the Table of the House.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 357 ASKED BY SHRI JAGANNATH SARKAR, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 18.08.2025 REGARDING "KENDRIYA VIDYALAYA AT RANAGHAT".

(a) to (c): As per the information received from Kendriya Vidyalaya Sangathan (KVS), PM SHRI Kendriya Vidyalaya (KV), Ranaghat is a Civil Sector KV established in 2007 and later shifted to its permanent school building at the present location i.e. Kumarshatpur, Ranaghat, Nadia in May, 2015 with infrastructure in good condition.

KV, Ranaghat is operating classes I to XII in which 667 total students are enrolled. At present, the building of KV, Ranaghat consists of 14 classrooms accommodating the 14 functioning sections from Class-I to XII and has sufficient infrastructure to meet the current requirements of the school. As per existing norms of KVS, all KVs have approval for two sections per class. Normally, the number of sections in a KV is increased as per requirement and in phased manner.

Construction of infrastructure for KVs is a continuous process, which depends upon requirement, identification of suitable land, completion of transfer / lease formalities in favour of KVS by the sponsoring authorities, submission of Drawings / Estimates by construction agency, availability of funds and requisite approvals, removal of shortcomings over land by sponsoring agency, etc.

\*\*\*\*